Annexure-5 Name of the corporate debtor: Fairwealth Housing Private Limited; Date of commencement of CIRP:01-06-2022; List of creditors as on: 21-01-2023 List of operational creditors (Workmen)

| SL | Naı | me of authorised | Name of workman | Details of cla | nim received | Details of claim admitted | | | | Amount of | Amount of | Amount of | Amount of | Remarks, if any |
|----------|-------|----------------------|-----------------|----------------|--------------|---------------------------|-----------|---------|----------|------------|-------------|--------------|-------------|-----------------|
| No | . rep | oresentative, if any | | Date of | Amount | Amount of claim | Nature of | Whether | % of | contingent | any mutual | | claim not a | |
| ı | | | | receipt | claimed | admitted | | related | voting | claim | dues, | verification | dmitted | |
| | | | | | | | | party? | share in | | that may be | | | |
| | | | | | | | | | CoC | | set-off | | | |
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